

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU**  
(Office of the Registrar Judicial)

\*\*\*

File No.:-CONC No. 03/2018

c/w

APCIV No.06/2018

CONC No.08/2018



Titled

**United India Insurance Co.Ltd.**

**V/s Abdul Rashid & Ors.**

..... Petitioner(s)/Appellant(s)

..... Respondent(s)

Notice to the respondent (s) :-

3. Farooq Ahmed S/o Sh.Ghulam Nabi Khanji  
R/o Dhandal Doda (Driver).

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 13.12.2023 09.00 A.M. or the next working day if 13.12.2023 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 19<sup>th</sup> day of October, 2023 at Jammu.

Registrar (Judl)  
Registrar Judicial  
High Court of J&K  
JAMMU,  
Dated:- 19.10.23

No.:-

11601

**Copy of the above forwarded to:**

1. The Editor State times, Jammu for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing.
- ✓ 2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

Registrar (Judl)  
Registrar Judicial  
High Court of J&K  
JAMMU,  
Dated:- 19.10.23